

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	Hearing	433( e)/ 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**Krishna prateep Singh**  
**Mo- 9036751218**  
**Petitioner**

Counsel for petitioner is present. Counsel for petitioner is directed to serve copy of Form-5 on the counsel for R-5. Registry has raised some objections over Form-5 filed by the petitioner.

Counsel for petitioner is directed to comply those objections.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)